

# HIGH COURT OF SIKKIM

## GANGTOK

No. V(38) A/Confdl/HCS

Dated \_\_\_\_\_

### C I R C U L A R

It is hereby informed that henceforth the member of the "Selection Committee" of the Subordinate Courts constituted as per Rule 2 (f) of Sikkim Subordinate Court's Service (Method of Recruitment and Conditions of Service) Rules, 2001 vide Notification No. 47/HCS dated 21.02.2014 shall ensure that the Selection procedure for filling up the vacant posts of Ministerial staff of Subordinate Courts shall not be fixed on working days for smooth functioning of Courts.

All members of the Committee shall comply the same

By Order,

Sd/-  
(N.G. Sherpa)  
**REGISTRAR GENERAL**

Memo No.: 2161-66 Confdl/HCS

Date: 5.6.17

Copy to:-

1. The District & Sessions Judge (West) at Gyalshing.
2. The District & Sessions Judge (North) at Mangan.
3. The District & Sessions Judge (East) at Gangtok.
4. The District & Sessions Judge (South) at Namchi.
5. The P.A. to Registrar General, High Court of Sikkim.
6. The P.A. to Registrar, High Court of Sikkim.

  
**REGISTRAR**